

which are under consideration; other States and Union Territories are being reminded to expend their suggestions. In view of this position it is not possible, at this stage, to name the districts identified as backward. In the meanwhile a provision of Rs. 50 lakhs has been made for 1970-71 for the outright grant or subsidy by the Centre amounting to one-tenth of the fixed capital investment of new units referred to earlier.

Import of Sodium Hydrosulphite

10167. SHRI VIRENDRAKUMAR SHAH : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether his attention has been drawn to an advertisement in the financial Express dated the 30th March, 1970 by J. K. Chemicals Ltd.

(b) whether it is a fact that Government imports sodium hydrosulphite in preference to following indigenous industry to import adequate quantity of raw materials; and

(c) if so, the reasons for adopting this policy?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) No, Sir. There is no advertisement by M/S J. K. Chemicals Ltd., in the Financial Express of 30th March, 1970.

(b) No, Sir.

(c) Does not arise.

निजी सम्पत्ति की अधिकतम सीमा

12168. श्री यशवन्त सिंह कुशाबाह : क्या बिचि तथा समाज कल्याण मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने निजी सम्पत्ति को खतम करने अथवा उस पर नियंत्रण करने के बारे में निर्णय किया; और

(ख) यदि हाँ, तो उसका ब्यौरा क्या है ?

बिचि मन्त्रालय और समाज कल्याण विभाग में उप-मन्त्री (श्री मु. यूसुफ सलीम) :
(क) जी, नहीं।

(ख) प्रश्न ही नहीं उठता।

U. N. I. C. E. F. Report Regarding Betterment of Children

10169. SHRI MANIBHAI J. PATEL :
SHRI DEVINDER SINGH
GARCHA :
SHRI VALMIKI CHOUDHARY :

Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether Government have since received a copy of the report of Mr. Henry R. Labouisse, U.N.I.C.E.F. Executive Director made to the U.N.I.C.E.F. Executive Board regarding betterment of children class;

(b) if so, the details thereof;

(c) whether the U.N.I.C.E.F. Executive Board has since reviewed the programme developments in regard to India and have voted fresh allocations; and

(d) if so, the amount thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (DR. (SHRIMATI) PHULRENU GUHA) : (a) The Government have received a copy of the General Progress Report of the Executive Director of the United Nations Children's Fund;

(b) The Report deals with :—

(i) Programme Progress and Trends with reference to Evolution of Unicef's role in development; Review of long-range programmes in the field of health services for children, Family Planning, Pre-school children, Education and training of women, Malaria, Nutrition, Education and Pre-vocational training, Adolescents, Training of personnel, Children's services in Development Zones, etc.; Emergency Aid and Refugees;

(ii) Operational matters;